

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 949 OF 2024**

IN THE MATTER OF:

LAXMI NARAIN

... APPLICANT

VERSUS

MUNICIPAL CORPORATION GHAZIABAD & ORS.

... RESPONDENTS

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FILED BY

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**FILED ON: 04 .07.2025
NEW DELHI**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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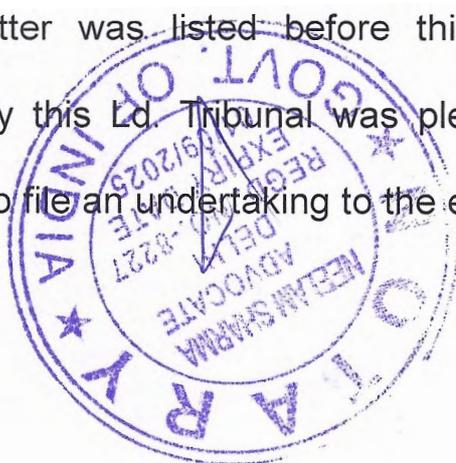
... RESPONDENTS

**AFFIDAVIT-IN-COMPLIANCE ON BEHALF OF RESPONDENT NO. 1 /
MUNICIPAL CORPORATION GHAZIABAD**

MOST RESPECTFULLY SHOWETH:

I, Avanindra Kumar , s/o Yogendra Singh, aged about 43 years, working as Additional Municipal Commissioner of Municipal Corporation of Ghaziabad, presently in New Delhi and do hereby solemnly affirm and declare as under:

1. I am the Additional Municipal Commissioner of Municipal Corporation of Ghaziabad and fully conversant with the facts and circumstances of the present case and therefore competent to sign and depose the present Affidavit.
2. The captioned matter was listed before this Ld. Tribunal on 04.03.2025 whereby this Ld. Tribunal was pleased to direct the Respondent No. 1 to file an undertaking to the effect that the entire



MSW dumped at the site will be cleared within 2 months along with the action taken report for the same. It is to be noted that the present application alleges the issue of illegal secondary collection point which has been set up near Apsara border of Ghaziabad adjoining Delhi on G.T. Road at District Ghaziabad [**said premises**]. The allegation in the present application was in respect of mismanagement and illegal throwing of garbage at the said premises.

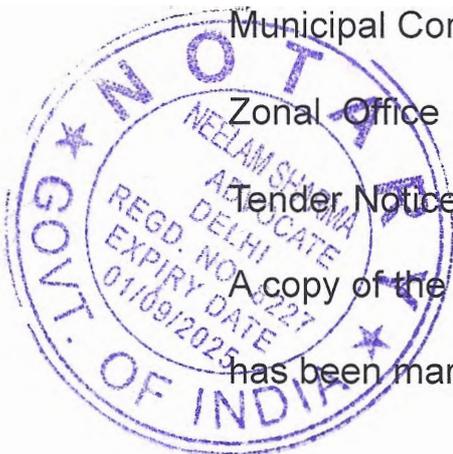
3. It is humbly submitted by way of the present undertaking that the said premises has been cleared completely and accordingly remediated by the Respondent No. 1 as per the rules and regulations.

A copy of the photographs demonstrating the clearing of the said premises has been marked and annexed herewith as **ANNEXURE A.**

4. It is further submitted that the said premises after clearance has been proposed to be utilised as a Zonal Office for Ghaziabad

Municipal Corporation. The request for proposal for Construction of Zonal Office at Mohan Nagar, Ghaziabad has been issued via Tender Notice No. 80/Nirman/2025-26 dt. 24.06.2025.

A copy of the Request for Proposal for Construction of Zonal Office has been marked and annexed herewith as **ANNEXURE B.**



5. Moreover, as directed by this Ld. Tribunal vide the Order dt. 04.03.2025, the action taken report is being annexed herewith for the perusal and consideration of this Ld. Tribunal.

A copy of the Action Taken Report has been marked and annexed herewith as **ANNEXURE C**.

6. I state that everything stated above has been stated by me in my official capacity based on and derived from the official records maintained by the Municipal Corporation Ghaziabad in the official capacity and I state that nothing material has been concealed therefrom.

7. I state that the annexures annexed herewith are true copies of their respective originals.

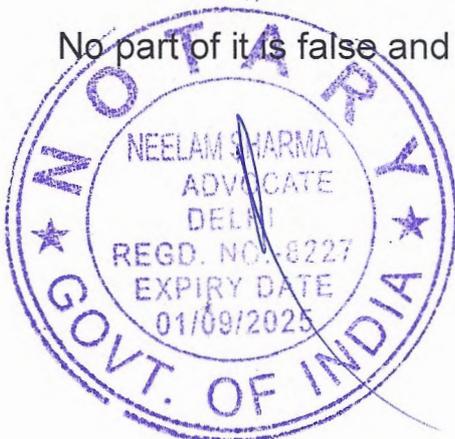
I identified the deponent who has signed in my presence

DEPONENT

VERIFICATION

Verified at _____ on this 4 JUL 2025 day of July 2025 that the contents of the above affidavit from paragraphs 1 to 7 are believed to be true and correct to the best of my knowledge and belief.

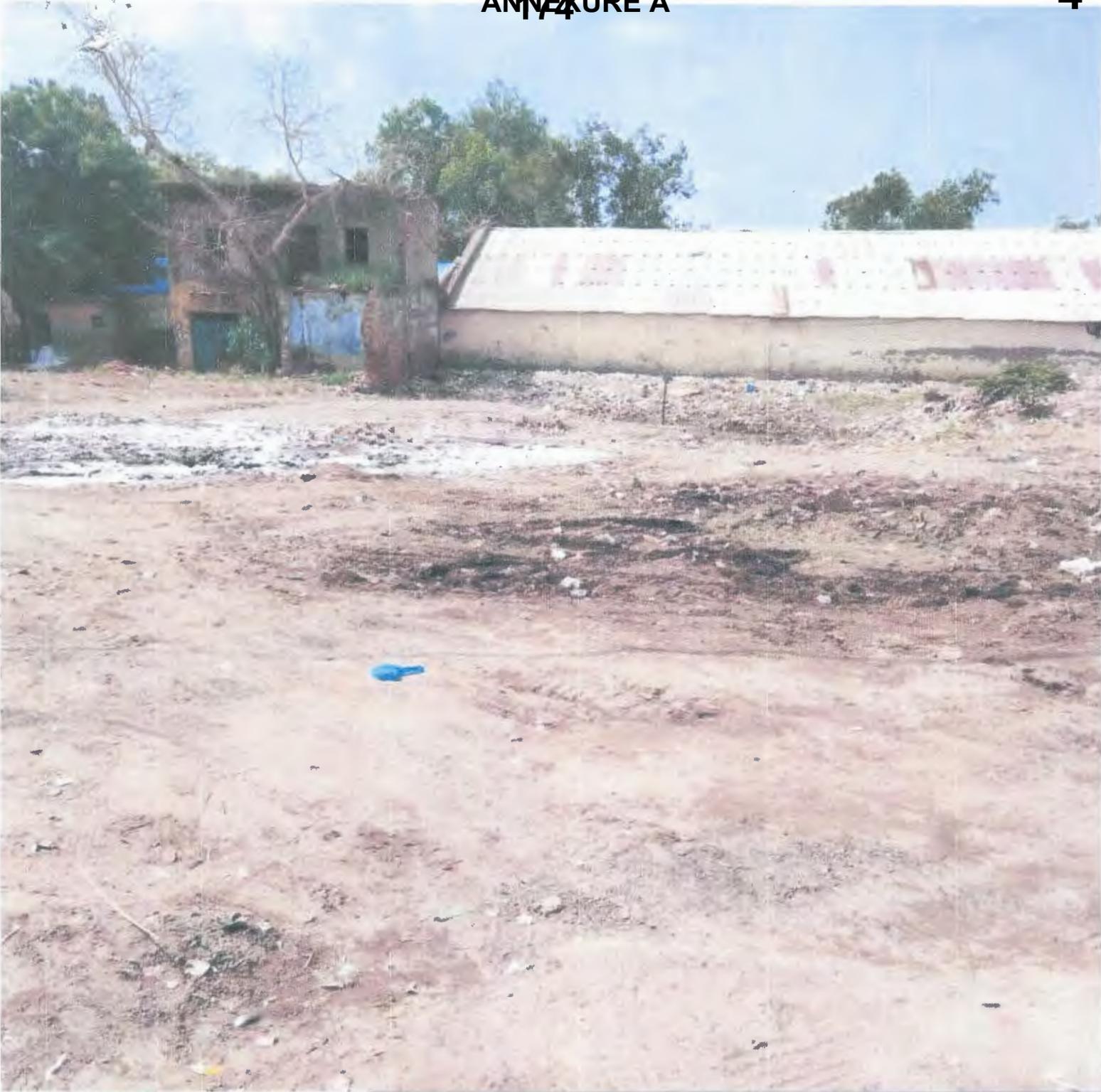
No part of it is false and nothing material has been concealed therefrom.



ATTESTED
NOTARY (Govt. of India)
Neelam Sharma, Advocate
Enrol. No.-D1281/2001
Ch. No. 165A, Gate No. 11
Patiala House Courts,
New Delhi-110001
(M): 9899408301

DEPONENT

4 JUL 2025



11, Phase III Industrial Estate, Sahibzada Mukhtar Ahmad Road, Ghaziabad, Uttar Pradesh, India

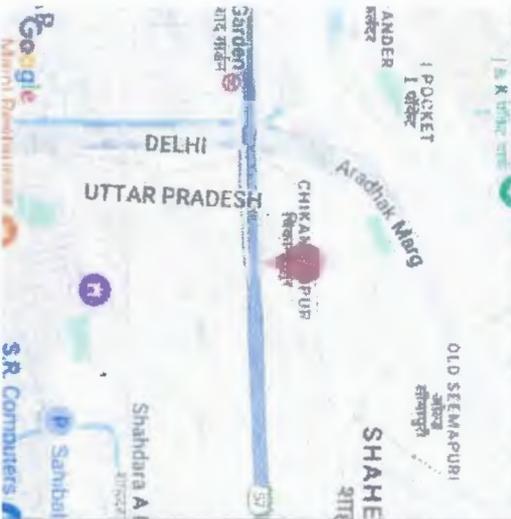
Ghaziabad

Uttar Pradesh

India

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Ghaziabad
 Uttar Pradesh
 India
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RFP.pdf

Done

**Ghaziabad Nagar Nigam****Request for Proposal for
"Construction of Zonal Office at Mohan Nagar, Ghaziabad"****Reference No.:** Tender Notice No. 80/Nirman/2025-26, **Dated 24.06.2025**

Online e-Bids are invited from agencies/companies, for the

The Technical e-Bids shall be opened on **14.07.2025** Hours or afterwards. The details of Submission of e-Bids are available in the RFP document uploaded on the e-Tender Portal <https://e-Tender.up.nic.in>. The Corporation reserves the right to cancel any or all the e-Bids and cancel the Bidding process without assigning any reason thereof.

**Municipal Commissioner,
Ghaziabad Nagar Nigam,
Navyug Market, Opp-Old Bus Stand
Ghaziabad, - 201001(UP)**



गाजियाबाद नगर निगम स्वास्थ्य विभाग

मा0 एन.जी.टी. में विचाराधीन O.A. संख्या 949/2024, लक्ष्मी नारायण बनाम गाजियाबाद नगर निगम एवं अन्य के सम्बन्ध में अवगत कराना है कि अप्सरा बॉर्डर पर संचालित किये जा रहे सेकेंडरी कलेक्शन पॉइंट को विलोपित कर दिया गया है (फोटोग्राफ संलग्न) तथा उस स्थल पर नगर निगम का जोनल कार्यालय बनाने हेतु निविदा कि कार्यवाही प्रक्रियाधीन है। यंहा यह भी अवगत कराना है कि विलोपित किये गए पॉइंट के स्थान पर अन्यत्र कलेक्शन पॉइंट (फोटोग्राफ संलग्न) बनाया गया है जंहा से प्रतिदिन के आधार पर अपशिष्ट का उठान किया जाता है।



Ghaziabad Nagar Nigam

Request for Proposal for
"Construction of Zonal Office of Mohan Nagar, Ghaziabad"

Reference No.: Tender Notice No. 80/Nrman/2025-26, 03/07/2025

Online e-Bids are invited from agencies/companies, for the

The Technical e-Bids shall be opened on 11/07/2025 Hours or afterwards. The details of Submission of e-Bids are available in the RFP document uploaded on the e-Tender Portal <https://e-Tendering.npn.in>. The Corporation reserves the right to cancel any or all the e-Bids and cancel the Bidding process without assigning any reason thereof.

Municipal Commissioner,
Ghaziabad Nagar Nigam,
Navyug Market, Opp-Old Bus Stand
Ghaziabad, - 201001(UP)

नगर स्वास्थ्य अधिकारी
गाजियाबाद नगर निगम